

CP No. 44/93
For orders fixed
on 30/4/93.

ayello
7/4/93.

Notice is issued to
Contemnors on dt.
26.5.93

WMS

Appeal against
CAT JT. dt. 9/4/92
Stayed by the
S.C.T.'s order
dt. 30/4/93.

27/6/93.

O.A. No. 756/91 Dt. 30.4.1993.

Present Shri Walia for
the applicant. None for the
Respondents. Issue notice returnable
on 12.7.1993.

V.D. DESHMUKH
(V.D. DESHMUKH)
MEMBER (J)

Usha Savare
(Usha Savare)
MEMBER (A).

B.

C.P. 44/93 in

O.A. 756/91 Date : 12-7-1993

Mr. G. S. Walia for the applicant
and Mr. A. L. Kasturey for the
respondents.

Mr. Kasturey produced a copy of the
order of the Supreme Court which has
been annexed to the reply. It is
apparent that there is an interim
stay from the Supreme Court passed
on 30-4-93. The contempt petition
was filed on 15-3-93. It cannot be
proceeded with. It is disposed of
with liberty to the applicant
to take fresh steps in the light
of the Supreme Court's decision
in the case.

M.Y. PRIOLKAR
M(A)

M.S. DESHPANDE
VC

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